Annexure-2

Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 28.06.2023													
List of unsecured Financial Creditors belonging to any class of creditors													
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL